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## (2025) 02 KAR CK 0011

## Karnataka High Court At Bengaluru

Case No: Criminal Appeal No. 1021 Of 2019

V. Ganesh APPELLANT

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Manjunathreddy RESPONDENT

Date of Decision: Feb. 4, 2025

Hon'ble Judges: Shivashankar Amarannavar, J

Bench: Single Bench

Advocate: Pradeep H S

Final Decision: Dismissed

## Judgement

## Shivashankar Amarannavar, J

- 1. Learned counsel for the appellant is absent. No representation on the appellant side.
- 2. Learned counsel for the appellant was also absent on 19.04.2021, 13.12.2021, 12.01.2022, 18.02.2022 and 05.03.2022.
- 3. As learned counsel for the appellant was continuously absent, the Court notice has been issued. Inspite of service of notice neither appellant nor

counsel are present. It appears that the appellant is not interested in prosecuting this matter.

4. Hence, the matter is dismissed for non-prosecution.